

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 3rd February, 2021

No.HC.VII-05/2021/ **542** /A. Smti Selina Begum, District and Sessions Judge, Kamrup, Amingaon, is transferred and posted as Presiding Officer, STAT, Assam & Member, MACT, No.1, Kamrup (M), Guwahati, vice Shri Mahmud Ahmed retiring on 28.02.2021 on superannuation.

Smti Begum will hand over charge of her Court and Office to the Addl. District and Sessions Judge, Kamrup, Amingaon and proceed to join her new assignment on 01.03.2021.

No.HC.VII-05/2021/ **543** /A. Shri Imtiaz Ali, Special Judge, CBI, Assam, Addl. Court, No.1, Chandmari, Guwahati, is transferred and posted as District and Sessions Judge, Goalpara, vice Shri Tridib Kumar Bhattacharjee transferred.

Shri Ali will hand over charge of his Court and Office to the Special Judge, Assam, Addl. Court No.2, Chandmari, Guwahati and proceed to join his new assignment immediately.

No.HC.VII-05/2021/ **544** /A. Shri Rajib Goswami, Principal Judge, Family Court, Nalbari, is transferred and posted as Member, MACT, Sonitpur, Tezpur, vice Smti Malasri Nandi transferred.

Shri Goswami will hand over charge of his Court and Office to the Counsellor, Family Court, Nalbari and proceed to join his new assignment immediately.

No.HC.VII-05/2021/ **545** /A. Smti Malasri Nandi, Member, MACT, Sonitpur, Tezpur, is transferred and posted as District and Sessions Judge, Cachar, Silchar, vice Shri Darak Ullah transferred.

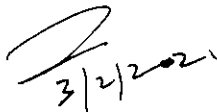
Smti Nandi will hand over charge of her Court and Office to the District and Sessions Judge, Sonitpur, Tezpur and join her new assignment immediately.

No.HC.VII-05/2021/ **546** /A. Shri Abhijit Bhattacharyya, District and Sessions Judge, Dima Hasao, Haflong, is transferred and posted as Special Judge, CBI, Assam, Addl. Court No.1, Chandmari, Guwahati, vice Shri Imtiaz Ali transferred.

Shri Bhattacharyya will hand over charge of his Court and Office to the Civil Judge & Asstt. Sessions Judge, Dima Hasao, Haflong and proceed to join his new assignment immediately.

No.HC.VII-05/2021/ **547** /A. Smti Indira Barman, District and Sessions Judge, Sonitpur, Tezpur, is transferred and posted as District and Sessions Judge, Nagaon, vice Shri Sanjeev Kumar Sharma released from his present assignment to join as Secretary, Assam Legislative Assembly Secretariat, on deputation.

Smti Barman will hand over charge of her Court and Office to the Addl. District and Sessions Judge, Sonitpur, Tezpur and proceed to join her new assignment immediately.


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No.HC.VII-05/2021/ 548 /A. Smti Rita Kar, District and Sessions Judge, Kokrajhar, is transferred and posted as Special Judge, CBI, Assam, Addl. Court No.3, Chandmari, Guwahati, vice Shri Mahendra Kalita transferred.

Smti Kar will hand over charge of her Court and Office to the Addl. District and Sessions Judge, FTC, Kokrajhar and proceed to join her new assignment immediately.

No.HC.VII-05/2021/ 549 /A. Shri Abubakkar Siddique, Member, MACT, Nagaon, is transferred and posted as District and Sessions Judge, Dima Hasao, Haflong, vice Shri Abhijit Bhattacharyya transferred.

Shri Siddique will hand over charge of his Court and Office to the District and Sessions Judge, Nagaon and proceed to join his new assignment immediately.

No.HC.VII-05/2021/ 550 /A. Shri Aditya Hazarika, Member, MACT, Goalpara, is transferred and posted as District and Sessions Judge, Hojai, the post being created by the Govt. of Assam, vide letter No. JDJ.11016/97/2017-ESTT-JUDI-Judicial/35 dated 12.03.2020 and established by the Govt. of Assam, vide Notification No. JDJ.11016/97/2017-ESTT-JUDI-Judicial/40 dated 29.01.2021.

Shri Hazarika will hand over charge of his Court and Office the District and Sessions Judge, Goalpara and proceed to join his new assignment on the day of inauguration of the Court, which will be notified later on.

No.HC.VII-05/2021/ 551 /A. Shri Debasish Bhattacharjee, District and Sessions Judge, Hailakandi, is transferred and posted as Principal Judge, Family Court, Nalbari, vice Shri Rajib Goswami transferred.

Shri Bhattacharjee will hand over charge of his Court and Office to the Addl. District and Sessions Judge, Hailakandi and proceed to join his new assignment.

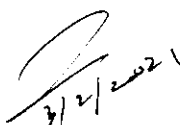
No.HC.VII-05/2021/ 552 /A. Smti Arunima Deka, Principal Judge, Family Court, Barpeta, is transferred and posted as District and Sessions Judge, Kokrajhar, vice Smti Rita Kar transferred.

Smti Deka will hand over charge of her Court and Office to the Counsellor, Family Court, Barpeta and proceed to join her new assignment immediately.

No.HC.VII-05/2021/ 553 /A. Shri Rockta Lal Das, Presiding Officer, Industrial Tribunal, Cachar, Silchar, is transferred and posted as District and Sessions Judge, Charaideo, Sonari, the post being created by the Govt. of Assam, vide letter No. JDJ.11016/97/2017-ESTT-JUDI-Judicial/35 dated 12.03.2020 and established by the Govt. of Assam, vide Notification No. JDJ.11016/97/2017-ESTT-JUDI-Judicial/40 dated 29.01.2021.

Shri Das will hand over charge of his Court and Office to the District and Sessions Judge, Cachar, Silchar and proceed to join his new assignment on the day of inauguration of the Court, which will be notified later on.

No.HC.VII-05/2021/ 554 /A. Smti Pranita Rani Rajmedhi, Member, MACT, Kamrup, Amingaon, is transferred and posted as District and Sessions Judge, Hailakandi, vice Shri Debasish Bhattacharjee transferred.


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Smti Rajmedhi will hand over charge of her Court and Office to the District and Sessions Judge, Kamrup, Amingaon and proceed to join her new assignment immediately.

No.HC.VII-05/2021/ **555** /A. Shri Mahendra Kalita, Special Judge, CBI, Addl. Court No.3, Chandmari, Guwahati, is transferred and posted as District and Sessions Judge, Udalguri, vice Shri Chatra Bhukhon Gogoi transferred.

Shri Kalita will hand over charge of his Court and Office to the Special Judge, CBI, Addl. Court No.2, Chandmari, Guwahati and proceed to join his new assignment.

No.HC.VII-05/2021/ **556** /A. Shri Tridib Kumar Bhattacharjee, District and Sessions Judge, Goalpara, is transferred and posted as Member, MACT, Dhubri, vice Shri Anup Narayan Ghosh already retired on superannuation.

Shri Bhattacharjee will hand over charge of his Court and Office to the Addl. District and Sessions Judge, Goalpara and proceed to join his new assignment immediately.

No.HC.VII-05/2021/ **557** /A. Shri Pranjal Bora, Addl. District and Sessions Judge, FTC, Abhayapuri, is transferred and posted as Presiding Officer, Industrial Tribunal, Guwahati, vice Shri Alokeshwar Bhattacharyya already retired from service on 31.01.2021.

Shri Bora will hand over charge of his Court and Office to the District and Sessions Judge, Bongaigaon and proceed to join his new assignment immediately.

No.HC.VII-05/2021/ **558** /A. Shri Darak Ullah, District and Sessions Judge, Cachar, Silchar, is transferred and posted as District and Sessions Judge, Kamrup, Amingaon, vice Smti Selina Begum transferred.

Shri Ullah will hand over charge of his Court and Office to the Addl. District and Sessions Judge, Cachar, Silchar and proceed to join his new assignment.

No.HC.VII-05/2021/ **559** /A. Shri Chatra Bhukhon Gogoi, District and Sessions Judge, Udalguri, is transferred and posted as District and Sessions Judge, Sonitpur, Tezpur, vice Smti Indira Barman transferred.

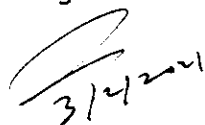
Shri Gogoi will hand over charge of his Court and Office to the senior-most Judicial Officer available at the station and proceed to join his new assignment immediately.

No.HC.VII-05/2021/ **560** /A. Shri Jogeswar Bora, Addl. District and Sessions Judge, Bilasipara, is transferred and posted as Presiding Officer, Industrial Tribunal, Cachar, Silchar, vice Shri Rockta Lal Das transferred.

Shri Bora will hand over charge of his Court and Office to the District and Sessions Judge, Dhubri and proceed to join his new assignment immediately.

No.HC.VII-05/2021/ **561** /A. Shri Sanjay Hazarika, Addl. District and Sessions Judge, Barpeta, is transferred and posted as Principal Judge, Family Court, Barpeta, vice Smti Arunima Deka transferred.

Shri Hazarika will hand over charge of his Court and Office to the District and Sessions Judge, Barpeta and join his new assignment immediately.


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No.HC.VII-05/2021 / 562 /A. Shri Nogen Senabaya Deori, Addl. District and Sessions Judge, FTC, Hojai, is transferred and posted as Presiding Officer, Industrial Tribunal, Dibrugarh, vice Shri Siddhartha Pratim Moitra already transferred.

Shri Deori will hand over charge of his Court and Office to the District and Sessions Judge, Nagaon and proceed to join his new assignment immediately.

No.HC.VII-05/2021 / 563 /A. Shri Paban Chandra Kalita, Addl. District and Sessions Judge, FTC, Lakhimpur, North Lakhimpur, is transferred and posted as Member, MACT, Goalpara, vice Shri Aditya Hazarika transferred.

Shri Kalita will hand over charge of his Court and Office to the District and Sessions Judge, Lakhimpur, North Lakhimpur and proceed to join his new assignment immediately.

No.HC.VII-05/2021 / 564 /A. Shri Utpal Rajkhowa, Addl. District and Sessions Judge, No.1, Kamrup (M), Guwahati, is transferred and posted as Member, MACT, Nagaon, vice Shri Abubakkar Siddique transferred.

Shri Rajkhowa will hand over charge of his Court and Office to the District and Sessions Judge, Kamrup (M), Guwahati and proceed to join his new assignment immediately.

No.HC.VII-05/2021 / 565 /A. Smti Mallika Dutta, Addl. District and Sessions Judge, FTC, No.3, Kamrup (M), Guwahati, is transferred and posted as Member, MACT, Kamrup, Amingaon, vice Smti Pranita Rani Rajmedhi transferred.

Smti Dutta will hand over charge of her Court and Office to the District and Sessions Judge, Kamrup (M), Guwahati and proceed to join her new assignment immediately.

No.HC.VII-05/2021 / 566 /A. Shri Syed Imdadur Rahman, Addl. District and Sessions Judge, Sonari, Charaideo, is transferred and posted as Addl. District and Sessions Judge, FTC, Rangia, vice Smti Moushumi De transferred.

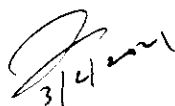
Shri Rahman will hand over charge of his Court and Office to the District and Sessions Judge, Sivasagar and proceed to join at his new place of posting immediately.

No.HC.VII-05/2021 / 567 /A. Shri Dipankar Bora, Addl. District and Sessions Judge, FTC, Biswanath Chariali, is transferred and posted as Addl. District and Sessions Judge, Nagaon, vice Smti Roushan Ara Rahman already transferred.

Shri Bora will hand over charge of his Court and Office to the District and Sessions Judge, Sonitpur, Tezpur and proceed to join at his new place of posting immediately.

No.HC.VII-05/2021 / 568 /A. Smti Moushumi De, Addl. District and Sessions Judge, FTC, Rangia, is transferred and posted as Addl. District and Sessions Judge, No.1, Kamrup (M), Guwahati, vice Shri Utpal Rajkhowa transferred.

Smti De will hand over charge of her Court and Office to the District and Sessions Judge, Kamrup, Amingaon and proceed to join at her new place of posting immediately.


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No.HC.VII-05/2021/ 569 /A. Shri Naimuddin Ahmed, Addl. District and Sessions Judge, Bijni, is transferred and posted as Addl. District and Sessions Judge, No.2, Kamrup (M), Guwahati, vice Smti Barnali Mahanta transferred.

Shri Ahmed will hand over charge of his Court and Office to the District and Sessions Judge, Chirang, Kajalgaon and proceed to join at his new place of posting immediately.

No.HC.VII-05/2021/ 570 /A. Smti Bobita Kshetry, Addl. District and Sessions Judge, Kamrup, Amingaon, is transferred and posted as Addl. District and Sessions Judge, Bajali, vice Shri Lohit Kumar Saikia transferred.

Smti Kshetry will hand over charge of her Court and Office to the District and Sessions Judge, Kamrup, Amingaon and proceed to join at her new place of posting immediately.

No.HC.VII-05/2021/ 571 /A. Smti Barnali Mahanta, Addl. District and Sessions Judge, No.2, Kamrup (M), Guwahati, is transferred and posted as Addl. District and Sessions Judge, Bilasipara, vice Shri Jogeswar Bora transferred.

Smti Mahanta will hand over charge of her Court and Office to the District and Sessions Judge, Kamrup (M), Guwahati and proceed to join at her new place of posting immediately.

No.HC.VII-05/2021/ 572 /A. Shri Lohit Kumar Saikia, Addl. District and Sessions Judge, Bajali, is transferred and posted as Addl. District and Sessions Judge, FTC, No.3, Kamrup (M), Guwahati, vice Smti Mallika Dutta transferred.

Shri Saikia will hand over charge of his Court and Office to the District and Sessions Judge, Barpeta and proceed to join at his new place of posting immediately.

No.HC.VII-05/2021/ 573 /A. In exercise of the power conferred under Sub-Section (2) of Section 9 of the Code of Criminal Procedure,1973, the High Court is pleased to appoint the following Officers, as the Sessions Judge of the Sessions Divisions /jurisdiction with Head-quarters as shown below against their names to exercise such powers within the local limits of his respective jurisdiction with effect from the date of assuming charge as such:-

Sl. No.	Name of the Officer	Sessions Division	Head-quarters/ Station
1.	Shri Abubakkar Siddique	Dima Hasao	Haflong
2.	Smti Arunima Deka	Kokrajhar	Kokrajhar
3.	Shri Rockta Lal Das	Charaideo	Charaideo
4.	Smti Pranita Rani Rajmedhi	Hailakandi	Hailakandi
5.	Shri Mahendra Kalita	Udalguri	Udalguri

No.HC.VII-05/2021/ 574 /A. On the recommendation of the Hon'ble Gauhati High Court, the Government of Assam, vide Notification Nos. JDJ.16/2020/5 dated 19.11.2020 & No.JDj.16/2020/7 dated 18.12.2020, has been pleased to appoint the following Officers in Grade-I of the Assam Judicial service on promotion from Grade-II to Grade-I of the said

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Service. They will draw usual scale of pay and other allowances as admissible under the Rules. They will be on officiation as per the Assam Judicial Service Rules, 2003:-

Name of the Officers

1. Shri Sujit Kumar Ghosh, Civil Judge & Asstt. Sessions Judge, Barpeta
2. Smti Farhana Sultana, Chief Judicial Magistrate, Jorhat
3. Shri Nityananda Talukdar, Secretary-cum-Registrar, Office of the Lokayukta, Assam, Guwahati
4. Smti Rashmita Das, Civil Judge & Asstt. Sessions Judge, Dibrugarh
5. Shri Joydev Koch, Chief Judicial Magistrate, Barpeta
6. Smti Gitali Rabha, Civil Judge & Asstt. Sessions Judge, No.1, Kamrup (M), Guwahati
7. Smti Tasfia Hussain, Civil Judge & Asstt. Sessions Judge, Lakhimpur, North Lakhimpur
8. Shri Yusuf Azaz, Chief Judicial Magistrate, Hailakandi
9. Smti Nazmee Ayysha Ahmed, Secretary, District Legal Services Authority, Jorhat

No.HC.VII-05/2021/ 575 /A. On promotion to Grade-I of the Assam Judicial Service, the following Officers are transferred and posted as below with effect from the date of their taking over charge as such:-

Sl. No.	Name of the Officers	Designation and place of posting	Head-quarters/ Station
1.	Shri Sujit Kumar Ghosh	Addl. District and Sessions Judge, FTC, Biswanath Chariali. Vice Shri Dipankar Bora transferred.	Biswanath Chariali
2.	Smti Farhana Sultana	Addl. District and Sessions Judge, Kamrup, Amingaon, vice Smti Bobita Kshetry transferred.	Amingaon
3.	Shri Nityananda Talukdar	Addl. District and Sessions Judge, Barpeta, vice Shri Sanjay Hazarika transferred.	Barpeta
4.	Smti Rashmita Das	Addl. District and Sessions Judge, FTC, Lakhimpur, North Lakhimpur, vice Shri Paban Chandra Kalita transferred.	North Lakhimpur
5.	Shri Joydev Koch	Addl. District and Sessions Judge, FTC, Abhayapuri, vice Shri Pranjal Bora transferred.	Abhayapuri
6.	Smti Gitali Rabha	Addl. District and Sessions Judge, Nagaon, vice Shri Kuntal Sharma Pathak already transferred.	Nagaon
7.	Smti Tasfia Hussain	Addl. District and Sessions Judge, FTC, Sonitpur, Tezpur, vice Shri Romen Baruah already transferred.	Tezpur
8.	Shri Yusuf Azaz	Addl. District and Sessions Judge, Bijni, vice Shri Naimuddin Ahmed transferred.	Bijni
9.	Smti Nazmee Ayysha	Addl. District and Sessions	Sivasagar

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Ahmed	Judge, FTC, Sivasagar, vice Shri Biprajit Roy already transferred.
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No.HC.VII-05/2021/ 576 /A. In exercise of the powers conferred under Sub-Section (3) of Section 9 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following Officers, who have been promoted from Grade-II to Grade-I of the Assam Judicial Service and placed them on officiation as per Rules, as Additional District and Sessions Judges of the Sessions Divisions with Head-quarters as shown below against their names to exercise such power within the local limits of jurisdiction with effect from the date of assuming charges as such:-

Sl. No.	Name of the Officers	Sessions Division	Head-quarters/ Station
1.	Shri Sujit Kumar Ghosh	Biswanath Chariali	Biswanath Chariali
2.	Smti Farhana Sultana	Kamrup	Amingaon
3.	Shri Nityananda Talukdar	Barpeta	Barpeta
4.	Smti Rashmita Das	Lakhimpur	North Lakhimpur
5.	Shri Joydev Koch	Abhayapuri	Abhayapuri
6.	Smti Gitali Rabha	Nagaon	Nagaon
7.	Smti Tasfia Hussain	Sonitpur	Tezpur
8.	Shri Yusuf Azaz	Chirang	Bijni
9.	Smti Nazmee Ayysha Ahmed	Sivasagar	Sivasagar

No.HC.VII-05/2021/ 577 /A. Shri Dibyajyoti Rajkhowa, Secretary, District Legal Services Authority, Kamrup (M), Guwahati, is transferred and posted as Secretary-cum-Registrar, Office of the Lokayukta, Assam, Guwahati, vice Shri Nityananda Talukdar transferred on promotion.

Shri Rajkhowa will hand over charge of his Office to the District and Sessions Judge-cum-Chairman, District Legal Services Authority, Kamrup (M), Guwahati and join his new assignment immediately.

No.HC.VII-05/2021/ 578 /A. Shri Shah Syed Ahadur Rahman, Secretary, District Legal Services Authority, Dhubri, is transferred and posted as Civil Judge & Asstt. Sessions Judge, Udalguri, vice Smti Nilakshi Lahkar transferred.

Shri Rahman will hand over charge of his Office to the District and Sessions Judge – cum- Chairman, District Legal Services Authority, Dhubri and proceed to join his new assignment immediately.

No.HC.VII-05/2021/ 579 /A. Smti Rini Bharali, Counsellor, Family Court, No.2, Kamrup (M), Guwahati, is transferred and posted as Chief Judicial Magistrate, Goalpara, vice Smti Ranjita Agarwalla transferred.

Smti Bharali will hand over charge of her Court and Office to the Principal Judge, Family Court, No.2, Kamrup (M), Guwahati and proceed to join her new assignment.

No.HC.VII-05/2021/ 580 /A. Shri Ranju Medhi, Civil Judge & Asstt. Sessions Judge, Bongaigaon, is transferred and posted as Counsellor, Family Court, Cachar, Silchar, vice Smti Mili Hussain posted at the same station.

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Shri Medhi will hand over charge of his Court and Office to the District and Sessions Judge, Bongaigaon and proceed to join his new assignment immediately.

No.HC.VII-05/2021/ **581** /A. Shri Mridul Kumar Saikia, Chief Judicial Magistrate, Udalguri, is transferred and posted as Civil Judge & Asstt. Sessions Judge, Dima Hasao, Haflong, vice Smti Panchali Shyam posted at the same station.

Shri Saikia will hand over charge of his Court and Office to the Add. Chief Judicial Magistrate, Udalguri and proceed to join his new assignment.

No.HC.VII-05/2021/ **582** /A. Shri Anurag Jintoo Borah, Civil Judge & Asstt. Sessions Judge, No.1, Cachar, Silchar, is posted at the same station i.e. Silchar, as Chief Judicial Magistrate, vice Shri Ranjan Brahma transferred.

Shri Borah will hand over charge of his Court and Office to the District and Sessions Judge, Cachar, Silchar and join his new assignment immediately.

No.HC.VII-05/2021/ **583** /A. Shri Mukul Chetia, Civil Judge & Asstt. Sessions Judge, Darrang, Mangaldoi, is transferred and posted as Chief Judicial Magistrate, Barpeta, vice Shri Joydev Koch transferred on promotion.

Shri Chetia will hand over charge of his Court and Office to the District and Sessions Judge, Darrang, Mangaldoi and proceed to join his new assignment.

No.HC.VII-05/2021/ **584** /A. Smti Ranjita Agarwalla, Chief Judicial Magistrate, Goalpara, is transferred and posted as Chief Judicial Magistrate, Udalguri, vice Shri Mridul Kumar Saikia transferred.

Smti Agarwalla will hand over charge of her Court and Office to the Addl. Chief Judicial Magistrate, Goalpara and proceed to join at her new place of posting immediately.

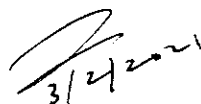
No.HC.VII-05/2021/ **585** /A. Smti Audri Bhattacharyya, Chief Judicial Magistrate, Tinsukia, is transferred and posted as Civil Judge & Asstt. Sessions Judge, No.1, Kamrup (M), Guwahati, vice Smti Gitali Rabha transferred on promotion.

Smti Bhattacharyya will hand over charge of her Court and Office to the Addl. Chief Judicial Magistrate, Tinsukia and proceed to join her new assignment immediately.

No.HC.VII-05/2021/ **586** /A. Shri Rajesh Kumar Todi, Civil Judge & Asstt. Sessions Judge, Nagaon, is transferred and posted as Chief Judicial Magistrate, Charaideo, the post being created by the Govt. of Assam, vide letter No. JDJ.11016/97/2017-ESTT-JUDI-Judicial/35 dated 12.03.2020 and established by the Govt. of Assam, vide Notification No. JDJ.11016/97/2017-ESTT-JUDI-Judicial/40 dated 29.01.2021.

Shri Todi will hand over charge of his Court and Office to the District and Sessions Judge, Nagaon and proceed to join his new assignment on the day of inauguration of the Court, which will be notified later on.

No.HC.VII-05/2021/ **587** /A. Shri Abdul Mazid Md. Mahiuddin, Chief Judicial Magistrate, Baksa, Mushalpur, is transferred and posted as Civil Judge & Asstt. Sessions Judge, Lakhimpur, North Lakhimpur, vice Smti Tasfia Hussain transferred on promotion.


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Shri Mahiuddin will hand over charge of his Court and Office to the Addl. Chief Judicial Magistrate, Baksa, Mushalpur and proceed to join his new assignment immediately.

No.HC.VII-05/2021/ **588** /A. Shri Rana Dutta, Civil Judge & Asstt. Sessions Judge, No.2, Kamrup (M), Guwahati, is transferred and posted as Civil Judge & Asstt. Sessions Judge, Darrang, Mangaldoi, vice Shri Mukul Chetia transferred.

Shri Dutta will hand over charge of his Court and Office to the District and Sessions Judge, Kamrup (M), Guwahati and join his new assignment.

No.HC.VII-05/2021/ **589** /A. Shri Rupak Rajak, Civil Judge & Asstt. Sessions Judge, No.2, Cachar, Silchar, is posted at the same station i.e. Silchar as Civil Judge & Asstt. Sessions Judge, No.1, vice Shri Anurag Jintoo Borah posted at the same station.

Shri Rajak will hand over charge of his Court and Office to the District and Sessions Judge, Cachar, Silchar and join his new assignment immediately.

No.HC.VII-05/2021/ **590** /A. Smti Dimple Boro, Chief Judicial Magistrate, Dhubri, is transferred and posted as Chief Judicial Magistrate, Baksa, Mushalpur, vice Shri Abdul Mazid Md. Mahiuddin transferred.

Smti Boro will hand over charge of her Court and Office to the Addl. Chief Judicial Magistrate, Dhubri and proceed to join at her new place of posting immediately.

No.HC.VII-05/2021/ **591** /A. Shri Vijay Kumar Singh, Chief Judicial Magistrate, Darrang, Mangaldoi, is transferred and posted as Chief Judicial Magistrate, Jorhat, vice Smti Farhana Sultana transferred on promotion.

Shri Singh will hand over charge of his Court and Office to the Addl. Chief Judicial Magistrate, Darrang, Mangaldoi and proceed to join his new assignment immediately.

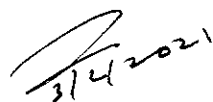
No.HC.VII-05/2021/ **592** /A. Shri Shakti Sharma, Civil Judge & Asstt. Sessions Judge, No.3, Kamrup (M), Guwahati, is transferred and posted as Chief Judicial Magistrate, Hojai, the post being created by the Govt. of Assam, vide letter No. JDJ.11016/97/2017-ESTT-JUDI-Judicial/35 dated 12.03.2020 and established by the Govt. of Assam, vide Notification No. JDJ.11016/97/2017-ESTT-JUDI-Judicial/40 dated 29.01.2021.

Shri Sharma will hand over charge of his Court and Office to the District and Sessions Judge, Kamrup (M), Guwahati and join his new assignment on the day of inauguration of the Court, which will be notified later on.

No.HC.VII-05/2021/ **593** /A. Smti Mili Hussain, Counsellor, Family Court, Cachar, Silchar, is posted at the same station i.e. Silchar as Civil Judge & Asstt. Sessions Judge, No.2, vice Shri Rupak Rajak posted at the same station.

Smti Hussain will hand over charge of her Court and Office to the Principal Judge, Family Court, Cachar, Silchar and join her new assignment immediately.

No.HC.VII-05/2021/ **594** /A. Smti Mamta Bhadani, Chief Judicial Magistrate, Karbi Anglong, Diphu, is transferred and posted as Chief Judicial Magistrate, Darrang, Mangaldoi, vice Shri Vijay Kumar Singh transferred.


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Smti Bhadani will hand over charge of her Court and Office to the Addl. Chief Judicial Magistrate, Karbi Anglong, Diphu and proceed to join her new assignment immediately.

No.HC.VII-05/2021/ **595** /A. Shri Bankim Sarma, Chief Judicial Magistrate, Dima Hasao, Haflong, is transferred and posted as Secretary, District Legal Services Authority, Jorhat, vice Smti Nazmee Ayysha Ahmed transferred on promotion.

Shri Sarma will hand over charge of his Court and Office to the Addl. Chief Judicial Magistrate, Dima Hasao, Haflong and proceed to join at his new place of posting immediately.

No.HC.VII-05/2021/ **596** /A. Shri Chaturjya Prasad Talukdar, Secretary, District Legal Services Authority, Bongaigaon, is transferred and posted as Secretary, District Legal Services Authority, Kamrup (M), Guwahati, vice Shri Dibyajyoti Rajkhowa transferred.

Shri Talukdar will hand over charge of his Office to the District and Sessions Judge-cum-Chairman, District Legal Services Authority, Bongaigaon and proceed to join at his new place of posting immediately.

No.HC.VII-05/2021/ **597** /A. Shri Anup Khanal, Civil Judge & Asstt. Sessions Judge, Tinsukia, is transferred and posted at the same station i.e. Tinsukia as Chief Judicial Magistrate, vice Smti Audri Bhattacharyya transferred.

Shri Khanal will hand over charge of his Court and Office to the District and Sessions Judge, Tinsukia and join his new assignment immediately.

No.HC.VII-05/2021/ **598** /A. Smti Shivani Handique, Chief Judicial Magistrate, Kokrajhar, is transferred and posted as Civil Judge & Asstt. Sessions Judge, Nalbari, vice Smti Himakshi Thakuria Buragohain transferred.

Smti Handique will hand over charge of her Court and Office to the Addl. Chief Judicial Magistrate, Kokrajhar and proceed to join at her new place of posting immediately.

No.HC.VII-05/2021/ **599** /A. Shri Pranab Sarma, Civil Judge & Asstt. Sessions Judge, Kamrup, Amingaon, is transferred and posted as Civil Judge & Asstt. Sessions Judge, No.2, Kamrup (M), Guwahati, vice Shri Rana Dutta transferred.

Shri Sarma will hand over charge of his Court and Office to the District and Sessions Judge, Kamrup, Amingaon and proceed to join his new assignment immediately.

No.HC.VII-05/2021/ **600** /A. Smti Sujata Dutta, Chief Judicial Magistrate, Bongaigaon, is transferred and posted as Counsellor, Family Court, No.1, Kamrup (M), Guwahati, vice Shri Ajoy Kumar Basumatary transferred.

Smti Dutta will hand over charge of her Court and Office to the Addl. Chief Judicial Magistrate, Bongaigaon and proceed to join her new assignment immediately.

No.HC.VII-05/2021/ **601** /A. Shri Ankur Bhuyan, Civil Judge & Asstt. Sessions Judge, Hailakandi, is posted at the same station i.e. Hailakandi, as Chief Judicial Magistrate, vice Shri Yusuf Azaz transferred on promotion.


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Shri Bhuyan will hand over charge of his Court and Office to the District and Sessions Judge, Hailakandi and join his new assignment immediately.

No.HC.VII-05/2021/ 602 /A. Smti Panchali Shyam, Civil Judge & Asstt. Sessions Judge, Dima Hasao, Haflong, is posted at the same station i.e. Haflong, as Chief Judicial Magistrate, Dima Hasao, Haflong, vice Shri Bankim Sarma transferred.

Smti Shyam will hand over charge of her Court and Office to the District and Sessions Judge, Dima Hasao, Haflong and join her new assignment immediately.

No.HC.VII-05/2021/ 603 /A. Shri Ajoy Kumar Basumatary, Counsellor, Family Court, No.1, Kamrup (M), Guwahati, is transferred and posted as Secretary, District Legal Services Authority, Udalguri, vice Smti Kingkini Bora transferred.

Shri Basumatary will hand over charge of his Court and Office to the Principal Judge, Family Court, No.1, Kamrup (M), Guwahati and proceed to join his new assignment immediately.

No.HC.VII-05/2021/ 604 /A. Shri Ranjan Brahma, Chief Judicial Magistrate, Cachar, Silchar, is transferred and posted as Civil Judge & Asstt. Sessions Judge, Tinsukia, vice Shri Anup Khanal posted at the same station.

Shri Brahma will hand over charge of his Court and Office to the Addl. Chief Judicial Magistrate, Cachar, Silchar and proceed to join his new assignment immediately.

No.HC.VII-05/2021/ 605 /A. Shri Obang Mize, Civil Judge & Asstt. Sessions Judge, Sivasagar, is transferred and posted as Civil Judge & Asstt. Sessions Judge, Hailakandi, vice Shri Ankur Bhuyan posted at the same station.

Shri Mize will hand over charge of his Court and Office to the District and Sessions Judge, Sivasagar and proceed to join his new assignment immediately.

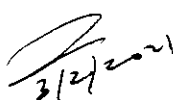
No.HC.VII-05/2021/ 606 /A. Smti Pronita Morang, Secretary, District Legal Services Authority, Hojai, is transferred and posted as Chief Judicial Magistrate, Karbi Anglong, Diphu, vice Smti Mamta Bhadani transferred.

Smti Morang will hand over charge of her Office to the District and Sessions Judge-cum Chairman, District Legal Services Authority, Nagaon and proceed to join her new assignment immediately.

No.HC.VII-05/2021/ 607 /A. Shri Nikunja Boro, Secretary, District Legal Services Authority, Chirang, Kajalgaon, is transferred and posted as Chief Judicial Magistrate, Kokrajhar, vice Smti Shivani Handique transferred.

Shri Boro will hand over charge of his Office to the District and Sessions Judge-cum-Chairman, District Legal Services Authority, Chirang, Kajalgaon and proceed to join his new assignment,

No.HC.VII-05/2021/ 608 /A. Smti Himakshi Thakuria Buragohain, Civil Judge & Asstt. Sessions Judge, Nalbari, is transferred and posted as Chief Judicial Magistrate, Dhubri, vice Smti Dimple Boro transferred.


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Smti Thakuria Buragohain will hand over charge of her Court and Office to the District and Sessions Judge, Nalbari and proceed to join her new assignment.

No.HC.VII-05/2021/ **609** /A. Smti Achma Rahman, Secretary, District Legal Services Authority, Sonitpur, Tezpur, is transferred and posted as Civil Judge & Asstt. Sessions Judge, No.3, Kamrup (M), Guwahati, vice Shri Shakti Sharma transferred.

Smti Rahman will hand over charge of her Office to the District and Sessions Judge-cum-Chairman, District Legal Services Authority, Sonitpur, Tezpur and proceed to join her new assignment immediately.

No.HC.VII-05/2021/ **610** /A. Shri Nilakshi Lahkar, Civil Judge & Asstt. Sessions Judge, Udalguri, is transferred and posted as Chief Judicial Magistrate, Bongaigaon, vice Smti Sujata Dutta transferred.

Smti Lahkar will hand over charge of her Court and Office to the District and Sessions Judge, Udalguri and proceed to join at her new place of posting immediately.

No.HC.VII-05/2021/ **611** /A. Smti Kingkini Bora, Secretary, District Legal Services Authority, Udalguri, is transferred and posted as Civil Judge & Asstt. Sessions Judge, Sivasagar, vice Shri Obang Mize transferred.

Smti Bora will hand over charge of her Office to the District and Sessions Judge-cum-Chairman, District Legal Services Authority, Udalguri and proceed to join her new assignment immediately.

No.HC.VII-05/2021/ **612** /A. Smti Monalissa Das, Secretary, District Legal Services Authority, Nagaon, is transferred and posted as Civil Judge & Asstt. Sessions Judge, Dibrugarh, vice Smti Rashmita Das transferred on promotion.

Smti Das will hand over charge of her Office to the District and Sessions Judge-cum-Chairman, District Legal Services Authority, Nagaon and proceed to join her new assignment immediately.

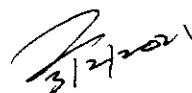
No.HC.VII-05/2021/ **613** /A. Smti Sonamoni Chanda, Secretary, District Legal Services Authority, Baksa, Mushalpur, is transferred and posted as Civil Judge & Asstt. Sessions Judge, Nagaon, vice Shri Rajesh Kumar Todi transferred.

Smti Chanda will hand over charge of her Court and Office to the District and Sessions Judge-cum-Chairman, District Legal Services Authority, Baksa, Mushalpur and proceed to join her new assignment immediately.

No.HC.VII-05/2021/ **614** /A. Smti Subhadra Acharyya, Counsellor, Family Court No.3, Kamrup (M), Guwahati is posted at the same station i.e. Guwahati as Counsellor, Family Court, No.2, Guwahati, vice Smti Rini Bharali transferred.

Smti Acharyya will hand over charge of her Court and Office to the Principal Judge, Family Court, No.3, Kamrup (M), Guwahati and join her new assignment immediately.

No.HC.VII-05/2021/ **615** /A. Shri Mrinal Newpane, Addl. Chief Judicial Magistrate, Cachar, Silchar, is transferred and posted as Secretary, District Legal Services Authority, Nagaon, vice Smti Monalissa Das transferred.


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Shri Newpane will hand over charge of his Court and Office to the Chief Judicial Magistrate, Cachar, Silchar and proceed to join his new assignment immediately.

No.HC.VII-05/2021/ **616** /A. Smti Jyotismita Sarma, Counsellor, Family Court, Barpeta, is posted at the same station i.e. Barpeta, as Civil Judge & Asstt. Sessions Judge, vice Shri Sujit Kumar Ghosh transferred on promotion.

Smti Sarma will hand over charge of her Court and Office to the Principal Judge, Family Court, Barpeta and join her new assignment immediately.

No.HC.VII-05/2021/ **617** /A. Shri Nupur Chandra Bhuyan, Addl. Chief Judicial Magistrate, Karimganj, is transferred and posted as Secretary, District Legal Services Authority, Baksa, Mushalpur, vice Smti Sonamoni Chanda transferred.

Shri Bhuyan will hand over charge of his Court and Office to the Chief Judicial Magistrate, Karimganj and proceed to join his new assignment immediately.

No.HC.VII-05/2021/ **618** /A. Smti Monoshreeporna Khound, Addl. Chief Judicial Magistrate, Kamrup, Amingaon, is posted at the same station, i.e. Amingaon, as Civil Judge & Asstt. Sessions Judge, vice Shri Pranab Sarma transferred.

Smti Khound will hand over charge of her Court and Office to the Chief Judicial Magistrate, Kamrup, Amingaon and join her new assignment immediately.

No.HC.VII-05/2021/ **619** /A. Shri Saleh Ahammad, Addl. Chief Judicial Magistrate, Nagaon, is transferred and posted as Secretary, District Legal Services Authority, Hojai, vice Smti Pronita Morang transferred.

Shri Ahammad will hand over charge of his Court and Office to the Chief Judicial Magistrate, Nagaon and proceed to join his new assignment immediately.

No.HC.VII-05/2021/ **620** /A. Smti Aklima Begum, Addl. Chief Judicial Magistrate, Sivasagar, is transferred and posted as Civil Judge & Asstt. Sessions Judge, Bongaigaon, vice Shri Ranju Medhi transferred.

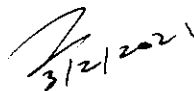
Smti Begum will hand over charge of her Court and Office to the Chief Judicial Magistrate, Sivasagar and proceed to join her new assignment immediately.

No.HC.VII-05/2021/ **621** /A. Shri Chinmoy Barua, Addl. Chief Judicial Magistrate, Kokrajhar, is transferred and posted as Secretary, District Legal Services Authority, Sonitpur, Tezpur, vice Smti Achma Rahman transferred.

Shri Barua will hand over charge of his Court and Office to the Chief Judicial Magistrate, Kokrajhar and proceed to join his new assignment immediately.

No.HC.VII-05/2021/ **622** /A. Shri Nayanjyoti Choudhury, Addl. Chief Judicial Magistrate, Bongaigaon, is transferred and posted as Counsellor, Family Court, No.3, Kamrup (M), Guwahati, vice Smti Subhadra Acharyya posted at the same station.

Shri Choudhury will hand over charge of his Court and Office to the Chief Judicial Magistrate, Bongaigaon and proceed to join his new assignment immediately.


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No.HC.VII-05/2021/ 623 /A. Shri Gypsy Deb, Addl. Chief Judicial Magistrate, Dhubri, is posted at the same station i.e. Dhubri, as Secretary, District Legal Services Authority, vice Shri Shah Syed Ahadur Rahman transferred.

Smti Deb will hand over charge of her Court and Office to the Chief Judicial Magistrate, Dhubri and join her new assignment immediately.

No.HC.VII-05/2021/ 624 /A. Smti Bobidita Gogoi, Addl. Chief Judicial Magistrate, Chirang, Kajalgaon, is posted at the same station i.e. Kajalgaon as Secretary, District Legal Services Authority vice Shri Nikunja Boro transferred.

Smti Gogoi will hand over charge of her Court and Office to the Chief Judicial Magistrate, Chirang, Kajalgaon and join her new assignment immediately.

No.HC.VII-05/2021/ 625 /A. In exercise of the powers conferred under Sub-Section (3) Section 9 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following Officers, in Grade-II of the Assam Judicial Service as Asstt. Sessions Judge and to post them on transfer as Civil Judge & Asstt. Sessions Judge of the District and Sessions Division with Head-quarters as shown below against their names with effect from the date of taking over charge as such:-

Sl. No.	Name of the Officers	District	Head-quarters/Station
1.	Shri Shah Syed Ahadur Rahman	Udalguri	Udalguri
2.	Smti Audri Bhattacharyya	Kamrup (M)	Guwahati
3.	Smti Shivani Handique	Nalbari	Nalbari
4.	Shri Ranjan Brahma	Tinsukia	Tinsukia
5.	Smti Achma Rahman	Kamrup (M)	Guwahati
6.	Smti Kingkini Bora	Sivasagar	Sivasagar
7.	Smti Monalissa Das	Dibrugarh	Dibrugarh
8.	Smti Jyotismita Sarma	Barpeta	Barpeta
9.	Smti Sonamoni Chanda	Nagaon	Nagaon
10.	Smti Monoshreeporna Khound	Kamrup	Amingaon
11.	Smti Aklima Begum	Bongaigaon	Bongaigaon

No.HC.VII-05/2021/ 626 /A. In exercise of the powers conferred under Sub-Section (1) of Section 12 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following Officers in Grade-II of the Assam Judicial Service as Chief Judicial Magistrates of the Districts with Head-quarters as shown below against their names with effect from the date of taking over charge as such:-

Sl. No.	Name of the Officers	District	Head-quarters/Station
1.	Smti Rini Bharali	Goalpara	Goalpara
2.	Shri Anurag Jintoo Borah	Cachar	Silchar
3.	Shri Mukul Chetia	Barpeta	Barpeta
4.	Shri Rajesh Kumar Todi	Charaideo	Charaideo
5.	Shri Shakti Sharma	Hojai	Hojai
6.	Shri Anup Khanal	Tinsukia	Tinsukia
7.	Shri Ankur Bhuyan	Hailakandi	Hailakandi

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8.	Smti Panchali Shyam	Dima Hasao	Haflong
9.	Smti Pronita Morang	Karbi Anglong	Diphu
10.	Shri Nikunja Boro	Kokrajhar	Kokrajhar
11.	Smti Himakshi Thakuria Buragohain	Dhubri	Dhubri
12.	Smti Nilakshi Lahkar	Bongaigaon	Bongaigaon

No.HC.VII-05/2021/ **627** /A. The High Court has been pleased to promote the following Officers in Grade-III of the Assam Judicial Service to Grade-II of the said Service. They will draw usual scale of pay and other allowances as admissible under the Rules. They will be on officiation as per the Assam Judicial Service Rules, 2003.

Name of the Officers

1. Shri Tarun Dey, Sub-Divisional Judicial Magistrate (M), Hatsingimari
2. Shri Sumit Bhuyan, Deputy Registrar (Bench), Gauhati High Court, Guwahati
3. Smti Salma Sultana, Sub-Divisional Judicial Magistrate (M), Rangia
4. Shri Uttam Chetri, Sub-Divisional Judicial Magistrate (S), No.1, Kamrup (M), Guwahati
5. Shri Siddhartha Shankar Sharma, Sub-Divisional Judicial Magistrate (M), Bokakhat
6. Shri Sandeep Kaushik, Sub-Divisional Judicial Magistrate (M), Titabar
7. Smti Meenakshi Sarmah, Sub-Divisional Judicial Magistrate (S), No.2, Kamrup (M), Guwahati
8. Shri Lohit Kumar Sarmah, Sub-Divisional Judicial Magistrate (M), Chapakhowa
9. Shri Jafar Md. Azizul Karim Tapadar, Sub-Divisional Judicial Magistrate (M), Lakhimpur

No.HC.VII-05/2021/ **628** /A. On their promotion from Grade-III to Grade-II of the Assam Judicial Service, the following Officers are transferred and posted as below with effect from the date of their taking over charge as such.

Sl. No.	Name of the Officers	Designation and place of posting	Head-quarters/ Station
1.	Shri Tarun Dey	Secretary, District Legal Services Authority, Bongaigaon, vice Shri Chaturjya Prasad Talukdar transferred.	Bongaigaon
2.	Shri Sumit Bhuyan	Addl. Chief Judicial Magistrate, Bongaigaon, vice Shri Nayanjyoti Choudhury transferred	Bongaigaon
3.	Smti Salma Sultana	Addl. Chief Judicial Magistrate, Sivasagar, vice Smti Aklima Begum transferred.	Sivasagar
4.	Shri Uttam Chetri	Counsellor, Family Court, Barpeta, vice Smti Jyotismita Sarma posted at the same station.	Barpeta
5.	Shri Siddhartha Shankar Sharma	Addl. Chief Judicial Magistrate, Cachar, Silchar, vice Shri Mrinal Newpane transferred.	Cachar, Silchar
6.	Shri Sandeep Kaushik	Addl. Chief Judicial Magistrate, Nagaon, vice Shri Saleh Ahammad transferred.	Nagaon

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7.	Smti Meenakshi Sarmah	Addl. Chief Judicial Magistrate, Dhubri, vice Smti Gypsy Deb posted at the same station	Dhubri
8.	Shri Lohit Kumar Sarmah	Addl. Chief Judicial Magistrate, Karimganj, vice Shri Nupur Chandra Bhuyan transferred.	Karimganj
9.	Shri Jafar Md. Azizul Karim Tapadar	Addl. Chief Judicial Magistrate, Kamrup, Amingaon, vice Smti Monoshreeporna Khound posted at the same station.	Amingaon

No.HC.VII-05/2021/ **629** /A. In exercise of the power conferred under Sub-Section (2) of Section 12 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following Officers, who have been promoted to Grade-II of the Assam Judicial Service as Additional Chief Judicial Magistrate of the districts with Head-quarters as shown below against their names with effect from the date of taking over charge as such:-

Sl. No.	Name of the Officers	District	Head-quarters/ Station
1.	Shri Sumit Bhuyan	Bongaigaon	Bongaigaon
2.	Smti Salma Sultana	Sivasagar	Sivasagar
3.	Shri Siddhartha Shankar Sharma	Cachar	Silchar
4.	Shri Sandeep Kaushik	Nagaon	Nagaon
5.	Smti Meenakshi Sarmah	Dhubri	Dhubri
6.	Shri Lohit Kumar Saikia	Karimganj	Karimganj
7.	Shri Jafar Md. Azizul Karim Tapadar	Kamrup	Amingaon

No.HC.VII-05/2021/ **630** /A. Shri Jyotirmoy Sharma, Sub-Divisional Judicial Magistrate (S), Tinsukia, is transferred and posted as Sub-Divisional Judicial Magistrate (M), Rangia, vice Smti Salma Sultana transferred on promotion.

Shri Sharma will hand over charge of his Court and Office to the Chief Judicial Magistrate, Tinsukia and proceed to join his new assignment immediately.

No.HC.VII-05/2021/ **631** /A. Smti Pranami Goswami, Judicial Magistrate, 1st Class, Tinsukia, is transferred and posted as Munsiff, Rangia, vice Smti Himadri Sarma transferred.

Smti Goswami will hand over charge of her Court and Office to the Chief Judicial Magistrate, Tinsukia and proceed to join her new assignment immediately.

No.HC.VII-05/2021/ **632** /A. Smti Sangita Haloi, Sub-Divisional Judicial Magistrate (M), Bilasipara, is transferred and posted as Sub-Divisional Judicial Magistrate (M), Chapakhowa, vice Shri Lohit Kumar Saikia transferred on promotion.

Smti Haloi will hand over charge of her Court and Office to the senior-most Judicial Officer at Bilasipara and proceed to join at her new place of posting immediately.

No.HC.VII-05/2021/ **633** /A. Shri Ujal Borah, Sub-Divisional Judicial Magistrate (S), Cachar, Silchar, is transferred and posted as Sub-Divisional Judicial Magistrate (M), Lakhimpur, vice Shri Jafar Md. Azizul Karim Tapadar transferred on promotion.

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